

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/912/2011

Jabalpur, this Friday, the 22nd day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

V.P. Kamra, S/o Shri H.B. Kamra, aged about 55 years, R/o 15/2, Upper Line, Gun Carriage Factory Estate, GCF, Jabalpur – 482011 (MP) **-Applicant**

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through its Secretary (Defence Production), Ministry of Defence, South Block, New Delhi – 110001.

2. DGOF and Chairman, Ordnance Factory Board, 10-A, S.K. Bose Marg, Kolkata - 700001 **-Respondents**

(By Advocate – Shri S.K. Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that the applicant has since superannuated therefore, this O.A has become infructuous.

2. Accordingly, the O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur) **(Navin Tandon)**
Judicial Member **Administrative Member**
am/-